

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 21866/2015

SHANTILAL

Petitioner(s)

VERSUS

SANGEETA BASER .

Respondent(s)

Date : 12-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Madhurima Tatia, AOR

For Respondent(s)

Ms. Veena Rattan, Adv.
Ms. Pratibha Jain, AORUPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.10, 11, 12 & 13, but no one has entered appearance on their behalf.

As per tracking report, notices sent to the respondent Nos.9 & 14 have been received back undelivered.

However, it is submitted by the Id.counsel for the petitioner that she received the dasti notice on 4th December,2017 and she will file the proof of dasti within four weeks. Her request is acceded to. Four weeks time is given to file the same.

List the matter again on 06.03.2018.

SANJAY PARIHAR
Registrar

SB